

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Peerless Fabrikkerne (India) Limited Date of Commencement of Liquidation: 04-10-2021; List of Stakeholders as on Date: 14-01-2022; Name of IP: Mr. Adesh Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 11251

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2342573				NA
2	Liquidation costs incurred till date				278148				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	3	9197678	3	7186460		2011218		Annexure 4
5	Operational creditors (Workmen)	81	44727197	81	5309347		39417850		Annexure 5
6	Operational creditors (Employees)	26	33238483	26	9229994		24008489		Annexure 6
7	Operational creditors (Government Dues)	4	90847263	4	68973685		21873578		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	4169507	4	4169507				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		118	182180128	118	97489714	0	87311135	0	